

IN THE HIGH COURT OF KERALA AT ERNAKULAM

MONDAY, THE 30TH DAY OF MARCH, 2020/10TH CHAITHRA, 1942

Present:

THE HONOURABLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

THE HONOURABLE MR. JUSTICE SHAJI P.CHALY

W.P(C) (TMP) NO.3 OF 2020

PETITIONER:

Col. Thomas Kochappan (Retired) also alias P.T. Kochappan,
S/o. Joseph Thomas, aged 76,
Kizhakke Thottunkal from Palliath,
Anthakaranazhi.P.O., Pin : 688 531

BY ADV. SMT.C.G.BINDU

RESPONDENTS:

1. Thuravoor Grama Panchayat, Represented by Secretary,
Thuravoor.P.O., Cherthala, Alappuzha District, Pin : 688 532.
2. Secretary,
Thuravoor Grama Panchayat,
Thuravoor.P.O., Cherthala, Alappuzha District,
Pin : 688 532.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 30.03.2020, THE
COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.T.O.

**A.K. JAYASANKARAN NAMBIAR, J.
&
SHAJI P. CHALY, J.**

W.P.(C). (TMP) NO.3 OF 2020

Dated this the 30th day of March, 2020

ORDER

A.K. Jayasankaran Nambiar, J.

The challenge in this writ petition is to a stop memo issued by the Panchayat, prohibiting construction works proposed by the petitioner. We are of the view that there is no urgency that warrants a consideration of this matter during the lockdown period. We therefore adjourn the matter to be taken up after the lifting of the lockdown period.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**